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Central Administrative Tribunal Principal Bench, New Delhi

O. A. No. 2532/2002

Friday, this the 27th day of September, 2002

Hon ble Shri Justice V.S. Aggarwal, Chairman Hon ble Shri M.P. Singh, Member (A)

L,C. Jindal s/o Shri F.C. Jindal r/o 4, Partap Nagar, Jail Road, New Delhi-64.

(By Advocate: Shri Yogesh Sharma)

... Applicant

Versus

- 1. Union of India through the Secretary
 Ministry of Science & Technology,
 Department of Science & Technology,
 Technology Bhawan, New Mehrauli Road,
 New Delhi-16.
- 2. Director General of Meteorology, India Meteorological Department, Mausam Bhawan, Lodhi Road, New Delhi.

... Respondents

O R D E R (O RAL)

Justice V.S. Aggarwal:

The learned counsel for applicant, without prejudice to his rights, withdraws the present application.

2. Dismissed as withdrawn.

(M.P. Singh)

M (A)

/sunil/

(V.S. Aggarwal)

Chairman